NATIONAL COMPANY LAW TRIBUNAL CHENNAI BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

COMPANY APPLICATION

PETITION NUMBER

: TCP/21/2016

NAME OF THE PETITIONER(S)

: Mr. Ramesh Jagtiani

NAME OF THE RESPONDENT(S)

: P. Nammasivayam and 3 others

(In the matter of Argus Enterprises (P) Limited)

UNDER SECTION

: 397/398

S.No.	Name (in Capital)	Represented by	Signature
1	ANUPAMA KUMAR GA JULLOY FOR R. PARTHACARATHY	€1, R2, €	Inupana Luna
\mathcal{B}	Cibi Vithmu Anand M.	compet for	arany
3.	Svi Varshini For V. Mahuh	Coursel for Detitioner	Sai Vanhun

ORDER

Representing counsel for petitioner present and filed vakalat with the consent of the previous counsel on record. Representing counsels for R1, R2 and R3 present. Counsel for petitioner is directed to issue private notice to R4 and file proof of sending and effecting service alongwith an affidavit by the next date of hearing. Put up on 09.12.2016 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)